

Name of the corporate debtor: M/s Hythro Power Corporation Limited (In Liquidation)
Date of commencement of liquidation: 23.11.2022
Revised List of Stakeholders as on: 02.06.2026
List of Secured Financial Creditors

Sl. No.	Name of Creditors	Details of Claim Received		Details of Claim Admitted							Amount of Contingent Claim	Amount of Any mutual dues, that may be set off	Amount of Claim Rejected	Amount of Claim Under Verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Whether Security Interest Relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% Share in Total Amount of Claims Admitted					
1	Punjab National bank	Refer Note	3,19,55,09,785.00	3,19,55,09,785.00	Financial Creditor Secured	3,17,45,65,567.00	Yes	Current & Fixed Assets	2,09,44,218.00	36.69	-	-	-	-	
2	CICI Bank Limited	Refer Note	1,64,70,61,179.00	1,64,69,61,179.00	Financial Creditor Secured	1,64,69,61,179.00	Yes	Inventory and other Movable Assets		18.91			1,00,000.00		
3	Union Bank of India (erstwhile Corporation Bank)	Refer Note	1,36,08,89,173.38	1,36,08,89,173.38	Financial Creditor Secured	1,36,08,89,173.38	Yes	Charge on Current Assets		15.62			-		
4	Kotak Mahindra Bank Limited	Refer Note	83,83,02,318.00	83,83,02,318.00	Financial Creditor Secured	83,83,02,318.00	Yes	Current Assets and Movable Fixed Properties		9.63			-		
5	Pegasus Assets Reconstruction Private Limited	Refer Note	28,61,22,376.72	28,60,00,823.72	Financial Creditor Secured	28,60,00,823.72	Yes	Current Assets & Block of Assets except Factory Land		3.28			1,21,553.00		
6	IndusInd Bank	Refer Note	19,50,03,143.69	19,50,03,143.69	Financial Creditor Secured	19,50,03,143.69	Yes	Inventory and other Movable Assets except Factory Land		2.24			-		
7	J.C. Flowers Assets Reconstruction Private Limited	Refer Note	26,99,01,923.29	26,99,01,923.29	Financial Creditor Secured	26,99,01,923.29	Yes	Current & Movable Fixed Assets	-	3.10	-	-	-	-	
Total			7,79,27,89,899.08	7,79,25,68,346.08		7,77,16,24,128.08			2,09,44,218.00	89.47			2,21,553.00		

Claims of creditors has been considered till Insolvency Commencement date in terms of amended regulation 16 as notified by IBBI (Liquidation Process)(Fourth Amendment) Regulations, 2026 which is made effective from 02nd June, 2026 onwards

Note :

Claims received during CIRP and duly verified by the RP have been admitted and considered by the Liquidator while preparing the present list of Stakeholders